

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/11840 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the 17th December, 2024

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 5151, dtd. 13.12.2024

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of your **casual leave on 13.12.2024**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 11841 /A, dated , 17-12-24

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]